# COURT-II

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### IA No. 403 of 2016 & 398 of 2015 in Appeal No. 245 of 2015

Dated: 31<sup>st</sup> August, 2017

#### In the matter of:

The Tata Power Company Ltd. (D)	 Appellant(s)
Vs.	
Maharashtra Electricity Regulatory Commission	 Respondent(s)

## <u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 25-10-2017.

**PPS/Court Master** 

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